

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 5019  
TO BE ANSWERED ON 23<sup>rd</sup> JULY, 2019

FINANCIAL ASSISTANCE TO SUGAR MILLS

†5019. SHRI DEEPAK BAIJ

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is a fact that the Government has provided financial assistance of Rs. 5.50 per quintal to sugar mills during the sugar season 2017-18 and Rs. 13.88 per quintal during the sugar season 2018-19 to compensate the cost of sugarcane;
- (b) if so, the details of the total funds provided under this head by the Government to sugar mills and the number of sugarcane farmers who got payment on time;
- (c) whether the Government has made any assessment in this regard and if so, the details thereof; and
- (d) whether it is a fact that the sugar mills are spending money on other heads which have been provided by the Government for payment of sugarcane farmers?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)

(a): With a view to offset the cost of cane and facilitate timely payment of cane price dues of farmers for sugar season 2017-18, Government notified a scheme on 9<sup>th</sup> May, 2018 envisaging assistance to sugar mills @ Rs. 5.50 per qtl of cane crushed. Under a similar scheme notified on 5<sup>th</sup> October, 2018 for sugar season 2018-19, assistance is to be extended to sugar mills @ Rs. 13.88 per quintal of cane crushed.

(b) to (d): The Central Government has so far extended assistance amounting to Rs. 392.76 crore to sugar mills under the scheme notified on 9<sup>th</sup> May, 2018. No funds have so far been released under the scheme notified on 5<sup>th</sup> October, 2018. As per provisions of both the schemes, banks shall credit the amount of assistance to the farmers' accounts on behalf of the mills against cane dues payable and subsequent balance, if any, shall be credited into mill's account. Data regarding number of farmers benefitted under the scheme is not maintained by the Government.

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